

Limited has been negotiating with the Boeing group for the manufacture of supersonic transport aircraft;

(b) if so, the outcome thereof; and

(c) the salient features of the proposed aircraft?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Amount Released Under Ardrs, 1990

2619. SHRI ARJUN SINGH YADAV:
SHRI SRIKANTA JENA:
SHRI KASHIRAM RANA:
SHRI RAM TAHAL CH-
 OUDHARY:

Will the Minister of FINANCE be pleased to state:

(a) the allocation made by the Union Government under the Agricultural and Rural Debt Relief Scheme, 1990 and the funds released so far, State-wise; and

(b) the reasons for not releasing the full allocated amount to the various states, so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Government of India made budgetary allocations of Rs.1500 crores in 1990-91 and another Rs. 1500 crores in 1991-92 for the Agricultural and

Rural Debt Relief (ARDR) Scheme, 1990. Out of the above allocations, Rs.2500 crores have been released to the Reserve Bank of India (RBI), for reimbursements to be made to the Public Sector Banks, Cooperative Banks and Regional Rural Banks. Under the Scheme the debt relief provided by the public sector banks and Regional Rural Bank will be reimbursed by the Government of India and out of the debt relief provided by the Cooperative Banks, 50% is borne by the Government of India by way of grant and the other 50% is to be borne by the State Cooperative Banks (SCBs) and State Land Development Banks (SLDBs). However, to meet their share, RBI through the National Banks for Agriculture and Rural Development (NABARD) extends loans to the SCBs and SLDBs. The SCBs and the SLDBs have been released by the NABARD an amount of Rs.1266 crores by way of grants and Rs.1289 crores as loan extended by RBI. The Regional Rural Banks and the Public Sector Banks have been released a sum of Rs.400 crores and Rs. 755 crores respectively as on 11.11.1991. The State-wise position in respect of releases made to cooperative banks is given in the attached statement. The debt relief provided under the Scheme as on 11.11.1991 by the above credit institutions is as under:

	<i>(Rs. in crores)</i>
Public Sector Banks	2754
Regional Rural Banks	804
Cooperative Banks	4154

It is expected that the remaining amounts of compensation will be provided in the current and next financial year.

STATEMENT

(Rs. in crores)

<i>State/Union Territories</i>	<i>Grants</i>	<i>Loans</i>
Andhra Pradesh	111.15	111.15

<i>State/Union Territories</i>	<i>Grants</i>	<i>Loans</i>
Arunachal Pradesh	0.50	0.50
Assam	7.20	7.20
Bihar	137.37	137.37
Goa	0.50	0.50
Gujarat	107.741	107.41
Haryana	54.52	54.52
Himachal Pradesh	7.04	7.04
Jammu & Kashmir	10.20	10.20
Karnataka	46.33	46.33
Kerala	28.33	28.33
Madhya Pradesh	94.18	94.18
Maharashtra	174.44	174.44
Manipur	0.66	0.65
Meghalaya	0.09	0.09
Mizoram	—	—
Nagaland	0.33	0.33
Orissa	60.16	57.35
Punjab	53.00	53.00
Rajasthan	79.00	79.00
Sikkim	—	—
Tamil Nadu	95.65	122.65
Tripura	0.49	0.49

<i>State/Union Territories</i>	<i>Grants</i>	<i>Loans</i>
Uttar Pradesh	161.18	161.18
West Bengal	33.00	33.00
Chandigarh	0.08	—
Dadra & Nagar Haveli	—	—
Daman & Diu	—	—
Delhi	0.10	—
Lakshdweep	—	—
Pondicherry	1.07	—
Andaman & Nicobar Islands	0.05	—
	1266.03	1288.91

Funds for Roads Sector

2620. SHRIMATI VASUNDHRA RAJE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have made any estimate of the funds required for road sector to meet the projected traffic in the Eighth Plan period;

(b) if so, the approximate requirement of resources needed for the road sector during the above period; and

(c) how the Government propose to meet the requirement of funds?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). Yes, Sir. It has been assessed that the minimum requirement for development of National Highways during VIII Plan will be Rs. 7730.00

crores. The requirement of funds for National Highways will be met out of allocations made in the VIII Plan which is now under finalisation.

Export of old Defence Equipment

2621. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have constituted a high powered committee to negotiate the export of old defence equipment;

(b) whether the projected figures for the export of such defence equipment during the current year has been worked out; and

(c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). The Govern-